

RESUME' OF WORK DONE BY LOK SABHA

(FIFTH LOK SABHA—EIGHTH SESSION)

(23rd July to 5th September, 1973)



**LOK SABHA SECRETARIAT
NEW DELHI**

October, 1973.

P R E F A C E

This publication contains a brief resume/ of work done by Lok Sabha during the Eighth Session of Fifth Lok Sabha, 1973.

NEW DELHI ;
October 8, 1973.

S. L. SHAKDHER,
Secretary.

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RESUME' OF WORK DONE BY LOK SABHA DURING THE EIGHTH SESSION OF FIFTH LOK SABHA--JULY--SEPTEMBER, 1973

1. DURATION OF SESSION

Date of Commencement	23rd July, 1973.
Date of adjournment <i>sine die</i>	5th September, 1973
Date of Prorogation .	7th September, 1973
Number of days of sittings .	31
Number of hours of sittings	213 hours and 50 minutes.

2. ADJOURNMENT MOTIONS

(i) Leave not granted:

Subject	Name of Member	Date on which brought before the House	Remarks
Serious situation arising out of the large-scale disruption of railway services due to mass "absenteeism" by loco running staff on the ground that the Railway Administration has failed to implement its assurances made to the staff after five-day strike in May.	Shri Atal Bihari Vajpayee	3-8-1973	The Speaker gave his consent. Leave asked for by Shri Atal Bihari Vajpayee was opposed. Members in favour asked to rise in their places. As less than 50 Members rose, the Speaker declared that leave was not granted.

(ii) Admitted and discussed :

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
Failure to control the abnormal rise in prices of essential commodities and to supply adequate quantity of foodgrains to the people at reasonable prices.	Shri Indrajit Gupta & others	23-7-73	23-7-73	Negatived	H. M. 5—10

3. BILLS

(i) Government Bills

Serial No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments Tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9

H. M.

5	The Andhra Pradesh Appropriation (No. 2) Bill, 1973.	25-7-73	of the Report of the Joint Committee).	25-7-73 (Consideration and passing).	0-2	the Joint Committee upto the first day of the last week of the next session was adopted.
6	The Homoeopathy Central Council Bill, 1973, as passed by Rajya Sabha.	26-7-73	..	..	2	Passed.
7	The Presidential and Vice-Presidential Elections (Amendment) Bill, 1972.	(Earlier session—26-8-72).	26-7-73 (Motion for further extension of time for presentation of the Report of the Joint Committee).	..	0-1	Pending.
8	The Orissa Appropriation (No. 2) Bill, 1973.	26-7-73	26-7-73 (Consideration and passing).	..	0-6	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the next session was adopted.
9	The National Co-operative Development Corporation (Amendment) Bill, 1973.	(Earlier session—16-4-73)	26-7-73 (Consideration and passing).	..	1-37	Passed.
10	The Mines (Amendment) Bill, 1972	(Earlier session—22-5-72)	27-7-73 (Motion for further extension of time for presentation of the Report of the Joint Committee).	..	0-1	A motion for further extension of time for presentation of the Report of the Joint Committee upto the 18th August, 1973 was adopted.
			16-8-73 (Motion for further extension of time for presentation of	..	0-1	A motion for further extension of time for presentation of the Report of the

H. M.

Joint Committee
up to the last day
of the Eighth
Session was adopted

Report of the Joint
Committee pre-
sented.

A motion for further
extension of time
for presentation of
the Report of the
Joint Committee
up to the last day
of the Eighth
Session was adopted.

A motion for further
extension of time
for presentation of
the Report of the
Joint Committee
up to the last day
of the first week of
the next session
was adopted.

Passed, as amended.

Passed, as amended

the Report of the
Joint Committee).

30-8-73

27-7-73
(Motion for further
extension of time
for presentation of
the Report of the
Joint Committee).

(Earlier
session—
11-8-72).

11. The Companies (Amendment) Bill, 1972.

30-8-73
(Motion for further
extension of time
for presentation of
the Report of the
Joint Committee).

27-7-73
30-7-73
(Consideration and
passing.)

(Earlier
session—
19-12-72)

12. The Mysore State (Alteration of Name) Bill, 1972.

30-7-73
(Consideration and
passing).

(Earlier
session—
18-12-72)

13. The Laccadive, Minicoy and Amindivi Islands (Alteration of Name) Bill, 1972.

amended.

14. The Customs, Gold (Control) and Central Excises and Salt (Amendment) Bill, 1972.	(Earlier session— 18-12-72)	31-7-73 1-8-73 2-8-73 6-8-73 (Consideration and passing).	6-52	7	5	Passed, as <i>amended</i> .
15. The Indian Railways (Amendment) Bill, 1973	(Earlier session— 8-3-73).	6-8-73 7-8-73	4-43	2		On the 7th August, 1973, a motion that the debate on the Bill be adjourned was adopted.
16. The State Bank Laws (Amendment) Bill, 1973, as passed by Rajya Sabha.	7-8-73	29-8-73 (Consideration and passing).				Passed.
17. The Agricultural Refinance Corporation (Amendment) Bill, 1973.	(Earlier session— 23-4-73)	10-8-73 13-8-73 (Consideration and passing).	2-15			Pending.
18. The Uttar Pradesh State Legislature (Dele- gation of Powers) Bill, 1973, as passed by Rajya Sabha.	13-8-73	20-8-73 (Consideration and passing).	2-01			Passed.
19. The Employees' Provident Funds and Family Pension Fund (Amendment) Bill, 1973.	(Earlier session— 7-3-73)	13-8-73 16-8-73 (Consideration and passing).	2-25	16	3	Passed, as <i>amended</i> .
20. The Appropriation (No. 3) Bill, 1973	17-8-73	17-8-73 (Consideration and passing).	0-3			Passed.
21. The Payment of Bonus (Amendment) Bill, 1973, as passed by Rajya Sabha.		29-8-73 (Consideration and passing).	2-54	37		Passed.
22. The Foreign Awards (Recognition and En- forcement) Amendment Bill, 1973, as passed by Rajya Sabha.						Pending.

H. M.

23. The Appropriation (Railways) No. 3 Bill, 1973. 23-8-73 23-8-73 (Consideration and passing). 0-05 Passed.
24. The Coking and Non-coking Coal Mines (Nationalisation) Amendment Bill, 1973, as passed by Rajya Sabha. 24-8-73 3-9-73 2-18 6 3-9-73 4-9-73 (Consideration and passing). Passed.
25. The Taxation Laws (Amendment) Bill, 1973. (Earlier session—9-5-73) 24-8-73 0-01 A motion for extension of time for presentation of the Report of the Select Committee upto the last day of the first week of the next Budget Session (1974) was adopted.
26. The Foreign Exchange Regulation Bill, 1972, as reported by Joint Committee. 24-8-73 27-8-73 5-31 41 24-8-73 27-8-73 (Consideration and passing). 8 Passed, as amended.
27. The Orissa Appropriation (No. 3) Bill, 1973. 28-8-73 0-03 28-8-73 (Consideration and passing). Passed.
28. The Code of Criminal Procedure Bill, 1972, as passed by Rajya Sabha. (Earlier session—18-12-72) 28-8-73 30-8-73 1-9-73 15-16 289 122 3-9-73 (Consideration and passing). A motion that the debate on the Bill be adjourned to the next session was adopted on 3rd September, 1973.

29.	The Manipur Appropriation (No. 2) Bill, 1973.	29-8-73	..	29-8-73 (Consideration and passing).	0 13	..	Passed.
30.	The Cinematograph (Second Amendment) Bill, 1973 as passed by Rajya Sabha.	30-8-73	..	..	..	..	Pending.
31.	The Industries (Development and Regulation) Amendment Bill, 1973, as passed by Rajya Sabha.	1-9-73	..	..	..	..	Pending.
32.	The Direct Taxes (Amendment) Bill, 1973	3-9-73	..	..	..	..	Pending.

SUMMARY

1. Bills pending at the end of the last session	25
2. Bills introduced	9
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	8
5. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6. Bills passed	19
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Part discussed	1
10. Motions for adjournment of debate on Bills adopted	2*
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 1360 of Lok Sabha Bulletin-Part II, dated the 13th September, 1973	23

*Debate on one of the⁶ Bills (S. No. 15) was later on resumed and the Bill was passed.

(ii) Private Members' Bills

Serial No	Name of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No of amendments tabled	No of amendments carried	Progress Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1	The Constitution (Amendment) Bill, 1973 (<i>Insertion of new article 130A</i>) by Shri R. P. Ulaganambi	27-7-73						Pending
2	The Disclosure of Assets of Members of Parliament Bill, 1973 by Shri R. P. Ulaganambi	27-7-73			..	..		Pending
3	The Compulsory Military Training or Social Service for the Students Bill, 1973 by Shri Vikram Mahajan	27-7-73						Pending
4	The Compulsory Cultivation and setting up of Agriculture-cum-Cottage Industries Bill, 1973 by Shri Ram Bhagat Paswan	27-7-73						Pending
5	The Constitution (Amendment) Bill, 1973 (<i>Amendment of article 80 and omission of Fourth Schedule</i>) by Shri Dinceth Chandra Goswami	27-7-73				..		Pending
6	The Companies (Amendment) Bill, 1973 (<i>Amendment of sections 224, 226, etc.</i>) by Shri E.V. Vithal Patil	27-7-73		..		..	..	Pending

H M

- | | | | | | | | |
|---|---------------------------|---|---------------------------------|--|------|---|---|
| 7. The Compulsory Family Planning Bill, 1973 by Shri Vikram Mahajan. | 27-7-73 | | | | | | Pending |
| 8. The Constitution (Amendment) Bill (Amendment of article 371) by Shri Vasant Sathe. | 27-7-73 | | | | | | Pending |
| 9. The Free Legal Aid to the Poor Bill, 1973 by Shri Vishwanath Pratap Singh. | 27-7-73 | | | | 0 04 | | Pending |
| 10. The Constitution (Amendment) Bill, 1972 (Substitution of article 335) by Shri C. T. Dhandapani. | (Earlier Session—26-5-72) | (Earlier Session—6-4-73 and 19-4-73) | 27-7-73 (Further Consideration) | 1 16 (Including 3 hrs. 10 mts. taken during the Seventh Session) | | | Motion for consideration was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution. |
| 11. The Constitution (Amendment) Bill, 1971 (Amendment of Seventh Schedule) by Shri S. C. Samanta (Circulated for eliciting opinion thereon). | (Earlier Session—28-5-71) | 27-7-73 (Consideration) | | 0 48 | | 1 | Withdrawn. |
| 12. The Netaji National Academy Bill, 1973 by Shri Samar Galha. | (Earlier Session—4-5-73) | 27-7-73 10-8-73 24-8-73 (Consideration) | | 3 20 | | 9 | Motion for consideration was negatived on 24-8-73. |
| 13. The Removal of Disparities and Concentration of Wealth Bill, 1973 by Shri K. Lakshappa. | 10-8-73 | | | | | | Pending. |
| 14. The Civil Liberties Commissions Bill, 1973 by Shri Madhu Limaye. | 10-8-73 | | | | | | Pending. |

15.	The Constitution (Amendment) Bill, 1973 (<i>Substitution of article 16 and amendment of article 320 etc.</i>) by Shri Madhu Limaye.	10-8-73	..	..	..	..	Pending.
16.	The Mother's Lineage Bill, 1973 by Shri Madhu Limaye.	10-8-73		..			Pending.
17.	The Constitution (Amendment) Bill, 1973 (<i>Amendment of articles 37, 45 etc.</i>) by Shri Madhu Limaye.	10-8-73		0	03	..	Pending.
18.	The Eradication of Poverty Scheme Bill, 1973 by Shri Yamuna Prasad Mandal.	24-8-73					Pending.
19.	The Constitution (Amendment) Bill, 1973 (<i>Insertion of new articles 125A and 221A</i>), by Shri Madhu Limaye.	24-8-73					Pending.
20.	The University Grants Commission (Amendment) Bill, 1973 (<i>Insertion of new section 12B and amendment of section 14</i>) by Shri Madhu Limaye.	24-8-73					Pending.
21.	The Delimitation (Amendment) Bill, 1973 (<i>Insertion of new section 9A</i>) by Shri Madhu Limaye.	24-8-73					Pending.
22.	The Code of Criminal Procedure (Amendment) Bill 1973 (<i>Omission of sections 107 and 109</i>) by Shri Madhu Limaye.	24-8-73					Pending.
23.	The Utilization of Land Adjoining Railway Track Bill, 1973 by Shri Vishwanath Pratap Singh.	24-8-73					Pending.
24.	The Leprosy Control and Rehabilitation of Lepers Bill, 1973 by Shri Vishwanath Pratap Singh.	24-8-73		0	02	..	Pending.
25.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 124</i>) by Shri Atal Bihari Vajpayee.	(Earlier Session—25-6-71)	24-8-73 (Consideration)	1	56		Discussion on the motion for consideration not concluded Pending.

SUMMARY

1. Bills pending at the end of last session	114
2. Bills introduced	21
3. Motion for consideration negatived	2
4. Bill withdrawn	1
5. Part-discussed	1
6. Bills pending at the end of the session vide para No. 1361 of Bulletin-Part II, dated the 13th September, 1973	132

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister Date of statement	Time taken
1.	Famine and drought conditions in various parts of the country.	Shri Jyotirmoy Bosu	Shri Fakhruddin Ali Ahmed 24-7-1973	H—M 1—21
2.	Thirty per cent cut in the newsprint quota of newspapers.	Shri Chandulal Chandrakar	Shri Dharam Bir Sinha 25-7-73	0—55
3.	India's move to buy 4.5 million tonnes of wheat from U.S.A. at \$ 115 per tonne.	Shri Madhu Dandavate	Shri Fakhruddin Ali Ahmed 26-7-1973	1—03
4.	Repressive measures adopted by Aligarh Muslim University authorities against the students.	Shri Piloo Mody	Prof. S. Nurul Hasan 27-7-1973	0—44
5.	Hundred per cent increase in the price of nylon yarn.	Shri Madhu Limaye	Shri D. P. Chattopadhyaya 30-7-1973	0—10
6.	Adulteration of food-stuffs in Delhi, especially 'besan' being adulterated with Kesari Dal.	Shri Sat Pal Kapur	Shri A. K. Kishore 31-3-1973	0—53
7.	The proposal to make the Indian Council of Agricultural Research a Department of the Ministry of Agriculture.	Shri P. K. Deo	Shri Fakhruddin Ali Ahmed 1-8-1973	1—03
8.	The connivance of police in the murder of taxi driver in Delhi on 31-7-1973.	Shri S.M. Banerjee	Shri K. C. Pant 2-8-1973	0—57
9.	Spurt in activities of Naga hostiles in Manipur leading to killing of 17 jawans and 2 civilians.	Shri M. Ram Gopal Reddy	Shri Uma Shankar Dikshit 3-8-1973	0—38
10.	Delay in holding 10 Lok Sabha and 27 Assembly bye-elections.	Shri Madhu Limaye	Shri Niti Raj Singh Chaudhary 6-8-1973	1—04

Sl. No.	Subject	Name of the Member who called attention	Name of the Minister Date of Statement	Time taken
11.	Refusal by Port & Dock workers' Federation to load rice and groundnuts on ships bound for foreign countries.	Shri Madhu Dandavate	Shri Raj Bahadur 7-8-1973	0—56
12.	Rush on banks to exchange 100-Rupees notes for fear of demonetisation.	Shri P. Venkatasub- baiah	Shri K. R. Ganesh 8-8-1973	0—46
13.	Retrenchment of 700 harbour workers in Andaman & Nicobar Islands.	Shri Era Sezhiyan	Shri Raj Bahadur 13-8-1973	0—21
14.	Power crisis in Delhi.	Shri S. M. Banerjee	Dr. K. L. Rao 17-8-1973	0—55
15.	Floods in J & K, Punjab, U. P. and other parts of the country.	Shri P. Gangadeb	Dr. K. L. Rao 20-8-1973	0—44
16.	Wastage of food-grains, imported at prohibitive prices, in Bombay port due to lack of godown facilities.	Shri P. K. Deo	Shri Fakhruddin Ali Ahmed 22-8-1973	0—26
17.	Instructions by Government to Netaji Inquiry Commission not to seek any help from Taiwan.	Shri Samar Guha	Sardar Swaran Singh 23-8-1973	0—42
18.	Fraud in the Bank of Baroda involving rupees seventy lakhs.	Shri Madhu Limaye	Shri Y. B. Chavan 24-8-1973	0—24
19.	Destruction of wheat seeds worth one crore of rupees by National Seeds Corporation.	Shri Ranen Sen	Shri Fakhruddin Ali Ahmed 28-8-1973	0—07

5. DIVISIONS

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
(i) Railway Budget			H M
Supplementary Demands for Grants in respect of the Budget (Railways) for 1973-74	5-8-73	[22-8-73 } 23-8-73 } Discussion and voting on Supplementary Demands for Grants (Railways)	3- 39
(ii) General Budget			
Supplementary Demands for Grants in respect of the Budget (General) for 1973-74.	10-8-73	13-8-73 Discussion and voting on Supplementary Demands for Grants (General).	1- 44
(iii) Budget in respect of the State of Manipur			
Budget (Manipur) for the year 1973-74	(Earlier Session— 29-3-73)	23-7-73 } 24-7-73 } Discussion and voting on Demands for Grants.	1- 16
Supplementary Demands for Grants in respect of the State of Manipur for 1973-74.	[24-8-73	28-8-73 Discussion and voting on Supplementary Demands for Grants (Manipur)	0- 41
(iv) Budget in respect of the State of Andhra Pradesh			
Budget (Andhra Pradesh) for the year 1973-74.	(Earlier Session— 15-3-73)	24-7-73 } 25-7-73 } Discussion and voting on Demands for Grants.	3- 22
(v) Budget in respect of the State of Orissa			
Budget (Orissa) for the year 1973-74.	(Earlier Session— 20-3-73)	25-7-73 } 26-7-73 } Discussion and voting on Demands for Grants.	3- 44
Supplementary Demands for Grants in respect of the State of Orissa for 1973-74	24-8-73	27-8-73 } 28-8-73 } Discussion and voting on Supplementary Demands for Grants (Orissa)	1- 31

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri K. Gopal	23-7-73 to 5-9-73	} 27-8-73
2.	Shri Brijraj Singh	23-7-73 to 9-8-73	
3.	Shri A. K. Gopalan	23-7-73 to 5-9-73	
4.	Shri M. Kathamuthu	23-7-73 to 5-9-73	

8. MOTIONS

(i) Motions of No-confidence in the Council of Ministers

Serial No.	Brief subject	Under Rule	Member	Date on which brought before the House	Whether leave was granted by the House	Date of Discussion	Time taken	Decision of the House	Remarks
1	2	3	4	5	6	7	8	9	10
1.	Want of confidence in the Council of Ministers.	198	Shri Samar Mukherjee	23-7-73	*		..		*Withdrawn by the Member on the floor of the House.
2.	Want of confidence in the Council of Ministers (To discuss failure to tackle the problem of rising prices, growing unemployment, stagnated economy and political stability).	Do.	Shri Madhu Dandavate	Do.	*				Do.
3.	Want of confidence in the Council of Ministers.	Do.	Shri Dingn Bhattacharya	Do.	*				Do.
4.	Want of confidence in the Council of Ministers.	Do.	Shri Samar Guha	Do.	*				Do.
5.	Want of confidence in the Council of Ministers.	Do.	Shri Atal Bihari Vajpayee.	Do.	*			..	Do.
6.	Want of confidence in the Council of Ministers.	Do.	Shri Shyamandan Mishra Shri Satyendra Narayan Sinha Shri Khemchandbhai Chavda	Do.	*				Do.

7. Want of confidence in the Council of Ministers. [To discuss failure to hold the prices of essential commodities including foodgrains, mismanagement of economy.]

8. Want of confidence in the Council of Ministers.

198 Shri Tridib Chaudhuri

Do. Shri Jyotirmoy Bosu

23-7-1973

3-9-1973

Withdrawn by the Member on the floor of the House.

Babu
Shri Jyotirmoy Bose asked for leave of the House to move his motion. The Speaker requested those Members who were in favour of leave being granted to rise in their places. More than 50 Members, rose. The Motion was however withdrawn by leave of the House.

9. Want of confidence in the Council of Ministers.

Do. Shri Samar Guha

Do.

Withdrawn by leave of the House.

(4) Motion under Rule 342

Serial No.	Brief subject	Under Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Deptt. concerned	Remarks
1	'Approach to the Fifth Plan 1974-75', laid on the Table of the House on 20-2-73.	342	Shri D. P. Dhar	31-8-73 4-9-73 5-9-73	H-M 8-40	Planning Commission	Discussion not concluded

(ii) Motion under Rule 388 for suspension of rule

Brief Subject	Member	Date on which motion moved	Time taken	Remarks
H—M				
Suspension of rule 338 in its application to the motion for rescission of the decision of the House negating the motion for adjournment of the debate on the Code of Criminal Procedure Bill, 1972, to the next session.	Shri Somnath Chatterjee	3-9-73	— —	Adopted

9. OATH OR AFFIRMATION

Name	Constituency	State	Language of oath/affirmation	Date
Shri K. Maya Thevar	Dindigul	Tamil Nadu	Tamil (affirmation)	24-7-73

10. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
H.M.					
1	Shri S. Mohan Kumaramangalam, sitting Member of Lok Sabha.	31-5-73	23-7-73	} I—19	
2	Shri K. Baladhandayutham, sitting Member of Lok Sabha.	31-5-73	23-7-73		
3	Shri D. R. Chavan, sitting Member of Lok Sabha.	8-7-73	23-7-73		
4	Dr. D. S. Raju, Member of Second, Third and Fourth Lok Sabha.	7-6-73	23-7-73		
5	Shri Abid Ali, former Deputy Minister	27-6-73	23-7-73		
6	Shri Madhav Sadashiv Golwalkar	5-6-73	23-7-73		

11. PAPERS LAID ON THE TABLE

(i) By Government	605
(ii) By Private Members	4

12. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Brief Subject	Name of Member who made the personal explanation	Date	Time taken
				H.M.
1	Certain allegations made against Shri L. N. Mishra by Shri Pilooy Mody in the House on 23-7-73.	Shri L. N. Mishra	23-7-73	0—01
2	Certain inaccuracies in the reports published in the "Patriot" and "Nav Bharat Times", dated 9-8-73 about certain remarks made by Shri Bhagwat Jha Azad in the House on 8-8-73.	Shri Bhagwat Jha Azad	9-8-73	0—03
3	Certain remarks about Shri L. N. Mishra made in the House on 27-8-73.	Shri L. N. Mishra	28-8-73	1—40

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of Member who raised the matter	Date on which matter brought before the House.	Decision of the House	Time taken.
					H.M.
1.	Question of privilege regarding the alleged assault on Shri Phool Chand Verma, M.P. on the 13th April, 1973, by the Police at Gopalpur, District Dewas, Madhya Pradesh, when he was staging a demonstration.	Shri Phool Chand Verma	24-4-73 1-8-73	On 1-8-1973, the Minister of State in the Ministry of Home Affairs made a statement regarding the factual comments received from the Government of Madhya Pradesh and the Speaker referred the matter to the Committee of Privileges.	0'17
2.	Question of privilege against the Hind Publishing House, Allahabad, relating to its publication entitled "The new Code of Criminal Procedure, 1973".	Shri R. R. Sharma	28-8-73	The Speaker referred the matter to the Committee of Privileges.	0'05

14. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists	341*
Number of Questions orally answered	154

*Includes 2 Starred Questions transferred from one Ministry to another.

(ii) **Unstarred**

Number of Questions put down in Question Lists and written answers
Furnished 5,228**

(iii) **Short Notice**

Number of Questions put down in Question Lists 7
Number of Questions orally answered 7

(iv) **Half-an-hour Discussion arising out of Answers to Questions**

Sl. No.	Brief Subject	Name of the Member who raised discussion	Date	Ministry/Dept.
1.	C.O.B. Licences to Drug manufacturing firms with foreign equity exceeding 26 per cent.	Shri Jyotirmoy Bosu	25-7-73	Petroleum and Chemicals.
2.	Delay in commencement of production at the Durgapur Fertilizer Project.	Shri Samar Guha	30-7-73	Petroleum and Chemicals.
3.	Principles of parity between the prices of manufactured articles and agricultural products.	Shri Madhu Limaye	1-8-73	Agriculture
4.	Financial assistance for modernisation of Police Force in Gujarat.	Shri Prasannbhai Mehta	3-8-73	Home Affairs
5.	Effect of poor condition of coke oven batteries on production in Durgapur Steel Plant.	Shri Samar Guha	8-8-73	Steel and Mines
6.	Prime Minister's award on Narmada River Waters Issues.	Shri Prasannbhai Mehta	10-8-73	Irrigation and Power.
7.	Release price of stainless steel sheets imported through M.M.T.C.	Shri Jyotirmoy Bosu	13-8-73	Commerce
8.	Extension of period for receipt of applications for grant of pension to Freedom Fighters.	Shri C. K. Chandrappan	22-8-73	Home Affairs
9.	Development of nuclear weapons for defence of the country.	Shri Samar Guha	24-8-73	Defence
10.	Deteriorating rationing condition in Kerala.	Shri C. K. Chandrappan	27-8-73	Agriculture
11.	Overtime allowance paid in various Ministries and Departments of Central Government.	Shri M. C. Daga	29-8-73	Finance

**Includes 134 Unstarred Questions transferred from one Ministry to another or withdrawn by Members concerned.

15. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/ Act.	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
					H. M.		
1.	Approval of the Proclamation issued by the President on the 13th June, 1973 in relation to the State of Uttar Pradesh.	Article 356	Shri Umashankar Dixit	7-8-73 8-8-73 9-8-73	7	19 Home Affairs	Adopted.
2.	Approval of the continuance in force of the Proclamation dated the 18th January, 1973 in respect of Andhra Pradesh, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 1st September, 1973.	Article 356	Shri K.C. Pant	16-8-73 17-8-73	2	15 Home Affairs	Adopted.
3.	Approval of the continuance in force of the Proclamation dated the 28th March, 1973, in respect of Manipur, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 14th November, 1973.	Article 356	Shri K.C. Pant	20-8-73	1	47 Home Affairs	Adopted.

4. Approval of the continuance in force of the Proclamation dated the 3rd March, 1973 in respect of Orissa, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 26th September, 1973.

5. Approval to the proposal of the Government of Orissa to fix the sum of rupees seventy five crores as the maximum amount which the Orissa State Electricity Board may at any time have on loan.

(ii) Private Members' Resolutions

SL No.	Brief subject	Name of Member who moved	Date(s) of moving and discussion.	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7
1.	Scheme of Peasant Doctors to serve the rural population.	Dr. G. S. Melkote	11-5-1973 (Seventh Session) 3-8-1973	H. 1-53 (excluding 3 minutes taken during Seventh Session) M.	Health and Family Planning.	Withdrawn.
2.	Diffusion of the ownership of newspapers and news agencies in the country.	Shri H.N. Mukerjee	3-8-1973 17-8-1973	3-30	Information and Broadcasting	Negative.

1	2	3	4	5	6	7
3.	Declaration of present Lok Sabha as Constituent Assembly.	Shri Bibhuti Mishra	17-8-1973 31-8-1973	2-45	Law, Justice and Company Affairs	Withdrawn.
4.	Establishment of convention when the Government should resign.	Shri Shyamnandan Mishra	31-8-1973	0-01	Finance	Discussion not concluded.

16. SHORT DURATION DISCUSSIONS

Sl. No.	Brief Subject	Under Rule	Name of Member who raised discussion.	Date of discussion	Time taken	Ministry/Deptt. concerned.
1	2	3	4	5	6	7

1. Recruitment of minorities for jobs in the Railways
2. Statement made by the Minister of Railways in the House on 3-8-73 regarding the current strike situation in Railways.
3. Report on the accident to Indian Airlines Boeing 737 VT-EAM on the night of 31-5-73.
4. Report of the Third Central Pay Commission (Volumes I to IV)
5. Reported atrocities on Harijans in various parts of the country.

	193	Shri Samar Guha	31-7-73	H. M.		
	193	Shri Ramavatar Shastri	6-8-73	4-37		Railways
				2-55		Railways
	193	Shri H.M. Patel	9-8-73	3-22		Tourism and Civil Aviation
	193	Shri Madhu Limaye	16-8-73	5-06		Finance
	193	Shri Jyotirmoy Bosu	23-8-73	3-30		Home Affairs

6. Flood situation in the country.					
7. Delay in the clearance of the Bansagar Project by the Central Water and Power Commission and the resultant hardship of the people of the region.	193	Shri P.K. Deo	28-8-73	2.55	Irrigation and Power
8. Flood situation in Gujarat, Rajasthan and other parts of the country.	193	Shri Rana Bahadur Singh	31-8-73	0.55	Irrigation and Power
		• • • • •	3-9-73	2.00	Irrigation and Power

*The Speaker allowed some members to speak on the subject. Dr. K.L. Rao replied.

17. SPEAKER

Announcement

Subject	Date
Appointment of a Committee of ^{Parliament} Parliament to advise the Chairman of Rajya Sabha and the Speaker of Lok Sabha on the question of pay structure applicable to Officers and staff of Rajya Sabha and Lok Sabha Secretariats	16-8-73

18. STATEMENTS BY MINISTERS

(1) Suo-moto statements made/laid under Rule 372

Serial No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
			H.	M.
*1.	Collision between local trains between Goregaon and Malad stations of the Western Railway on 31-5-1973	Shri L. N. Mishra	23-7-73	0-02
*2	Correcting the information given to the House on 4-12-72 regarding accidents to New Delhi-Hyderabad Dakshin Express and Janta Express on the 2nd and 3rd December, 1972, respectively	Shri. L. N. Mishra	24-7-73	
✓ 3.	Government business for the week commencing the 30th July, 1973	Shri K. Raghuramiah	27-7-73	0-07
4.	Collision between Howrah-Amritsar Mail and South Bihar Express at Madhupur station of the Eastern Railway on 27-7-73.	Shri Mohd. Shafi Qureshi	27-7-73	0-01
5.	Demonstration outside the Old Secretariat building, Delhi, on 27-7-73.	Shri K. C. Pant	1-8-73	0-01
6.	Talks in Rawalpindi on the Indo-Bangladesh Joint Declaration	Shri Surendra Pal Singh	2-8-73	0-09
7.	Drought conditions in Eastern U. P. and Bihar	Shri Fakhruddin Ali Ahmed	2-8-73	0-06
8.	Strike situation in Railways	Shri L. N. Mishra	3-8-73	0-26
✓ 9.	Government business for the week commencing the 6th August, 1973	Shri K. Raghuramiah	3-8-73	0-09

*Statements were laid on the table.

1	2	3	4	5
				H. M.
10	Change in the order of Government business for Tuesday, the 7th August, 1973	Shri K. Raghuramaiah	6-8-73	0-01
*11	Statutory control on cotton yarn	Prof. D. P. Chattopadhyaya	8-8-73	..
*12	Flood situation in Uttar Pradesh	Shri Balgovind Verma	8-8-73	0-01
✓ 13	Government business for the week commencing the 13th August, 1973	Shri K. Raghuramaiah	10-8-73	0-14
14	Calling off of the strike by the Loco Running Staff	Shri L. N. Mishra	13-8-73	0-07
15	Accident in the Ammunition Factory, Kirkee on 11-8-73	Shri V. C. Shukla	13-8-73	0-05
*16	Submission of four more Interim Reports by the National Commission on Agriculture	Shri Fakhruddin Ali Ahmed	16-8-73	..
✓ 17	Government business for the week commencing the 20th August, 1973	Shri K. Raghuramaiah	17-8-73	0-18
18	Strike by nurses in Delhi Hospitals	Shri R. K. Khadilkar	17-8-73	0-19
✓ 19	Government business for the week commencing the 27th August, 1973	Shri K. Raghuramaiah	24-8-73	0-05
*20	Increase in the prices of certain petroleum products	Shri Dev Kanth Borooah	28-8-73	..
21	Guru Gobind Singh Medical College, Faridabad	Shri R. K. Khadilkar	29-8-73	0-19
22	Talks held in New Delhi from August 18 to 28, 1973 between the Special Representatives of India and Pakistan	Sardar Swaran Singh	29-8-73	0-04
23	Decisions of Government on the recommendations of Third Central Pay Commission	Shri Y. B. Chavan	30-8-73	0-05
24	Sitting of the House on Saturday, the 1st September, 1973, for transaction of Government business	Shri K. Raghuramaiah	30-8-73	0-02
*25	Reported food riots in Indore and Bhopal	Shri Annasahib P. Shinde	31-8-73	..
*26	Certain allegations made by Shri Pooal Chand Verma in the House on 30-8-73	Shri Dharam Bir Sinha	31-8-73	0-02

*Statements were laid on the Table.

1	2	3	4	5
				H. M.
*27	Stoppage on South Central Railway's Trunk traffic as a result of the merger agitation	Shri L. N. Mishra	3-9-73	..
28	Takeover of wholesale trade in rice	Shri Fakhruddin Ali Ahmed	3-9-73	0-02
*29	Resumption of passenger shipping services on the Konkan coast	Shri Raj Bahadur	4-9-73	
*30	Question of grant of additional dearness allowance to the Central Government Employees	Shri Y. B. Chavan	5-9-73	..
*31	Certain incidents near Shri Nand College on 23-8-73	Shri F. H. Mohsin	5-9-73	..
*32	Government's decision to reduce the quantum of allotment of wheat to U. P. and other States	Shri Annasahib P. Shinde	5-9-73	..
*33	Acute shortage of foodgrains in Kerala	Shri Annasahib P. Shinde	5-9-73	0-01
34	Doctors' strike	Shri R. K. Khadilkar	5-9-73	..

*Statements were laid on the Table.

(n) Statements Under Direction 115

Sl. No.	Brief Subject	Name of Member who raised the matter	Minister who replied	Date	Time taken
1	2	3	4	5	6
					H.M.
1	Certain information given by the Minister of State for Law and Justice and Company Affairs on 6-8-73, during Calling Attention regarding delay in holding bye-elections to Parliament and State Legislatures	Shri Shyam-nandan Mishra	Shri Niti Raj Singh Chaudhary	23-8-73	0-16
2	Certain information given by the Deputy Minister of Commerce on 27-7-73 in answer to Unstarred Question No. 900 regarding steps to reduce the prices of Cotton Fabrics and profits of Textile Mills	Shri Madhu Limaye	Shri A. C. George	24-8-73	0-08

1	2	3	4	5
3	Certain information given by the Deputy Minister of Industrial Development on 1-8-73 in answer to Unstarred Question No. 1586 regarding monopoly of EMI/HMV in Gramophone Records	*Shri Madhu Limaye	*Shri C. Subramaniam	3-9-73 0-01
4	Certain information given by the Deputy Minister of Heavy Industry on 9-8-73 in answer to Unstarred Question No. 2625 regarding Companies producing Scooters and Mopeds.	Shri Madhu Limaye	Prof. Siddeshwar Prasad	5-9-73 0-04

*Statements were laid on the Table.

(iii) **Statements correcting information regarding Starred Questions under Direction 16**

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H. M.
*1	Correcting the answer given on 20-8-73 to Starred Question No. 368 regarding demarcation of milk shed area of Delhi Milk Scheme	Prof. Sher Singh	3-9-73	
*2	Correcting the answer given to a supplementary to Starred Question No. 728 on 16-4-73 regarding increasing number of T. B. Patients	Shri R. K. Khadilkar	5-9-73	..

*Statements were laid on the Table.

19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
1	2	3
	H. M.	
ADJOURNMENT MOTIONS	6.00	2.8
BILLS—		
(a) Government Bills	50.51	23.8
(b) Private Members' Bills	7.29	3.5

1	2	3
BUDGET—	H.M.	
(a) Railway Budget	3.39	1.7
(b) General Budget	1.44	0.8
(c) Budgets in respect of States under President's rule .	10.34	5.0
CALLING ATTENTION NOTICES (Rule 197) .	14.09	6.6
DISCUSSIONS—		
(a) Half-an-Hour Discussions (Rule 55) . .	7.23	3.5
(b) Short Duration Discussions (Rule 193)	25.00	11.7
MOTIONS—		
(a) Motion of No-confidence in the Council of Ministers (Rule 198)	0.15	0.1
(b) Motion (Rule 342)	8.40	4.0
QUESTIONS	31.02	14.5
RESOLUTIONS—		
(a) Statutory Resolutions	15.31	7.3
(b) Private Members' Resolutions	8.09	3.8
STATEMENTS (Rules 357, 372 and 377 and Direction 115) .	9.26	4.4
OTHER MATTERS, such as Papers laid on the Table, Questions of Privilege, Obituary References etc.	13.58	6.5
TOTAL	213.50	100.0